

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 10615/2019

(Arising out of impugned final judgment and order dated 21-05-2018 in WA No. 39594/2013 passed by the High Court of Judicature at Allahabad)

INDIAN OVERSEAS BANK & ORS.

Petitioner(s)

VERSUS

GYANENDRA KUMAR & ANR.

Respondent(s)

Date : 15-09-2023

This petition was called on in the Mentioning List today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Ms. Mayuri Raghuvanshi, AOR

For Respondent(s)

Mr. Shekhar Kumar, AOR (Mentioned by)

UPON a mentioned being made by counsel for respondent No. 1
the Court made the following

O R D E R

List on 09th October, 2023.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER